

ANNEXURE A - 3

Amount in Rupees

| S. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|--------|--|----------------------------|---------------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|--|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | No claims have been received from this category of creditor by IRP till 13 th May, 2022 |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | No claims have been received from this category of creditor by IRP till 13 th May, 2022 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 4 | 5,93,34,36,051.48 | 4 | 5,87,84,36,051.48 | 0.00 | 6,00,00,000.00 | 0.00 | Details of claims and security interest attached as <i>Annexure - 1</i> |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 10 | 23,92,83,89,074.90 | 10 | 22,39,51,55,377.47 | 0.00 | 0.00 | 153,32,33,697.43 | Details of claims attached as <i>Annexure - 2</i> |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | No claims have been received from this category of creditor by IRP till 13 th May, 2022 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | No claims have been received from this category of creditor by IRP till 13 th May, 2022 |
| 7 | Operational creditors (Government Dues) | 1 | 63,13,258.00 | 0 | 0.00 | 0.00 | 0.00 | 63,13,258.00 | Details of claims attached as <i>Annexure - 3</i> |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 2 | 3,11,62,000.00 | 0 | 0.00 | 0.00 | 0.00 | 3,11,62,000.00 | Details of claims attached as <i>Annexure - 4</i> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | NA |
| | Total | 17 | 29,89,93,00,384.38 | 14 | 28,27,35,91,428.95 | 0.00 | 6,00,00,000.00 | 1,57,07,08,955.43 | |



Notes:

1. The claims are provisionally admitted by the IRP as the books of accounts of the Corporate Debtor have not been made available to the IRP.
2. Pursuant to Regulation 10 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, an Interim Resolution Professional/Resolution Professional may call for such other evidence or clarification as he deems fit from the financial creditor for substantiating the whole or a part of its claim.
3. Pursuant to Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP reserves the right to modify your claim on the basis of any additional information/documents that may come to our notice during the Corporate Insolvency Resolution Process. In case of any such modifications to the admitted claim amount, intimation shall be sent to the concerned creditors.



ANNEXURE – 2
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rupees

| S. No. | Name of the Unsecured Creditor | Amount of claims received | Amount of claims admitted | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification |
|--------------|---|---------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|
| 1 | ICICI Bank, Mumbai | 39,01,68,332.90 | 39,01,68,332.90 | 0.00 | 0.00 | 0.00 |
| 2 | Clearwater Capital Partners Singapore Fund IV Private Limited | 29,04,26,030.00 | 27,70,01,527.00 | 0.00 | 0.00 | 13,424,503.00 |
| 3 | Clearwater Capital Partners Singapore Fund V Private Limited | 1,64,11,60,775.00 | 1,56,55,42,157.57 | 0.00 | 0.00 | 7,56,18,617.43 |
| 4 | Asset Care and Reconstruction Enterprise Limited | 10,42,80,66,702.00 | 972,24,70,021.00 | 0.00 | 0.00 | 70,55,96,681.00 |
| 5 | Chintamani Enclave Private Limited | 16,93,03,394.00 | 16,01,87,440.00 | 0.00 | 0.00 | 91,15,954.00 |
| 6 | Ajay Patel | 6,64,03,899.00 | 0.00 | 0.00 | 0.00 | 6,64,03,899.00 |
| 7 | Al Mehwar Commercial Investments LLC | 21,40,14,864.00 | 20,41,06,388.00 | 0.00 | 0.00 | 99,08,476.00 |
| 8 | IREP Credit Capital Private Limited | 25,24,23,511.00 | 25,24,23,511.00 | 0.00 | 0.00 | 0.00 |
| 9 | ASK Real Estate Special Opportunities Fund | 4,66,36,65,370.00 | 437,35,60,000.00 | 0.00 | 0.00 | 29,01,05,370.00 |
| 10 | ASK Real Estate Special Opportunities Fund II | 5,81,27,56,197.00 | 544,96,96,000.00 | 0.00 | 0.00 | 36,30,60,197.00 |
| TOTAL | | 23,92,83,89,074.90 | 22,39,51,55,377.47 | 0.00 | 0.00 | 153,32,33,697.43 |

Note:

1. The Corporate Debtor has given Corporate Guarantee for the facilities granted by Sr. No. 1 to 4 and 7 to the group companies of the Corporate Debtor
2. Ajay Patel is the Director of the Corporate Debtor and has granted unsecured loan to the Corporate Debtor which is under verification.

